

B Block, Rajiv Gandhi Bhawan,  
Safdarjung Airport, New Delhi  
Dated the 23<sup>rd</sup> September, 2020

**OFFICE MEMORANDUM**


**Subject: Recommencement of Domestic air travel w.e.f. 25.05.2020- Updation of guidelines- reg.**

Ministry of Civil Aviation vide Order of even Number dated 21.05.2020, as amended vide OM dated 29.06.2020, 07.08.2020 and 27.08.2020 has issued general instructions, detailed guidelines and Specific Operating Guidelines (SOP) for stakeholders, in connection with the recommencement of domestic air travel in a calibrated manner from 25<sup>th</sup> May, 2020.

2. The matter with regard to check-in baggage has been reviewed based on the feedback/inputs received from concerned stakeholders. Considering the convenience of the passengers, it has been decided to amend the existing provisions in this regard, as follows:-

Existing provisions as per Order dated 21.05.2020	Amended provisions
(j) of General Instructions of Annexure-I ; 1(c) of Annexure II; 2(a)(viii) of Annexure II; 2(j) of Annexure III, 4(d) of Annexure III	"Baggage limitation would be as per the airlines' policies".

3. This has the approval of the Competent Authority.

  
(Usha Padhee)

Joint Secretary to the Government of India

To:

Directorate General of Civil Aviation (Kind Attn: **Shri Arun Kumar, DG**), Opp. Safdarjung Airport, New Delhi- with the request to bring the contents of this OM to the knowledge of all concerned.

Copy to:

- (i) Secretary, Ministry of Civil Aviation
- (ii) PS to Hon. MOS (I/C), Civil Aviation
- (iii) Chairman, AAI
- (iv) DG, BCAS
- (v) Secretaries of Ministries/Departments of Government of India
- (vi) The Chief Secretaries/Administrators of States/Union Territories
- (vii) Other concerned officials and stakeholders (as per standard circulation)